

# Constitution of Benches with effect from 3<sup>rd</sup> May, 2010.

Sl. No	Ct. No	Name of Hon'ble Judges	Jurisdiction
1	C.J.'s Court	Hon The Acting Chief Justice Hon. Shabihul Hasnain, J.	<p>Fresh, order, admission, hearing and all Listed Matters related to Public Interest Litigation, Tolls on River Bridges in U.P., Environment Matters</p> <p style="text-align: center;">AND</p> <p>Fresh in Special Appeals (other than service and education) order, admission, hearing and Listed matters from 01.01.2005 onwards including Bunch Cases.</p> <p><u>At 2.00 P.M.:</u></p> <p>Special Appeals (other than service and education) upto the year 2003 for Orders, Admission and Hearing.</p> <p>Thereafter</p> <p>Cases for Final Hearing/Disposal starting from the oldest of the category assigned.</p> <p>Then</p> <p>Hon The Acting Chief Justice (<u>On Friday at 2.00 P.M.</u>)</p> <p>Expedite applications and matters under Section 11 of the Arbitration and Conciliation Act, 1996</p>
2	44	Hon. Yatindra Singh, J. Hon. B.N. Shukla, J.	<p>Fresh, order, admission and hearing and All Listed Capital Cases and Habeas Corpus Writs.</p> <p>Thereafter:</p> <p>Capital Cases and Habeas Corpus Writs for Hearing and Criminal Appeals upto year 1983 for Hearing.</p>
3	9	Hon. V.M. Sahai, J. Hon. Jayashree Tiwari, J.	<p>Listed Misc. Writs for the year 2007 and 2008 for Orders, Admission and hearing including Bunch Cases.</p> <p><u>At 2.00 P.M.:</u></p> <p>Misc. Writs upto the year 2002 for Orders, Admission and Hearing.</p> <p>Thereafter:</p> <p>Cases for Final Hearing/Disposal starting from the oldest of the category assigned.</p>

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| 4 | 34 | Hon. P.C. Verma, J.<br>Hon. S.C. Chaurasia, J.     | Fresh, order, admission, hearing and all listed cases under Intellectual Property Rights<br><br>AND<br>Listed Special Appeals upto 31.12.2004 and Misc. Writs upto 31.12.2006 for Orders, Admission and Hearing including Bunch Cases.<br><br><u>Thereafter:</u><br><br>Thereafter:   |
|   |    |  | Misc. Writs for the year 2003 for Orders, Admission and Hearing.<br><br>Cases for Final Hearing/Disposal starting from the oldest of the category assigned.   |
| 5 | 32 | Hon. R.K. Agrawal, J.<br>Hon. Abhinava Upadhya, J. | Fresh, order, admission, hearing in Special Appeals arising out of service and education matters<br><br>AND<br>Listed Special Appeals arising out of service and education matters from January 01.01.2005 onwards including Bunch Cases.<br><br><u>At 2.00 P.M.:</u><br><br>Thereafter:  |
|   |    |  | Special Appeals for the year 2004 for Orders, Admission and Hearing.<br><br>Cases for Final Hearing/Disposal starting from the oldest of the category assigned.   |
| 6 | 36 | Hon. S.K. Singh, J.<br>Hon. Rajesh Chandra, J.     | Fresh, order, admission, hearing in Writs relating to Local Bodies (including Cooperative Societies, All Societies and Corporations) and All Fresh and Listed Writs relating to other Recovery including Matters arising out of proceedings U/s 29 of State Financial Corporation Act, Mines and Minerals<br><br>AND<br>Listed Writs relating to Local Bodies (including Cooperative Societies, All Societies and Corporations) from January 1 <sup>st</sup> 2009 onwards including Bunch Cases.<br><br><u>At 2.00 P.M.:</u><br><br>Thereafter: |
|   |    |  | Misc. Writs for the year 2003 for Orders, Admission and Hearing.<br><br>Cases for Final Hearing/Disposal starting from the oldest of the category assigned.   |

- 7 29 Hon. Sunil Ambwani, J.  
Hon. Kashi Nath Pandey, J.
- Fresh, order, admission, hearing in Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts
- AND
- Listed Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts from 1<sup>st</sup> of January, 2007 onwards including Bunch Cases.
- At 2.00 P.M.:
- On priority basis Service Writs relating to transfer/suspension of all categories** and Service Writs upto 1999 for orders, Admission and Hearing.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 8 2 Hon. Ashok Bhushan, J.  
Hon. Virendra Singh, J.
- Fresh, order, admission, hearing in Misc. Writs including Control Orders
- AND
- Listed Misc. Writs including Control Orders from January 1<sup>st</sup> 2009 onwards including Bunch Cases.
- At 2.00 P.M.:
- Misc. Writs for the year 2004 for Orders, Admission and Hearing.
- 9 42 Hon. Imtiyaz Murtaza, J.  
Hon. N.A. Moonis, J.
- Fresh, order, admission, hearing in Criminal Writs
- AND
- Listed Criminal Writs from August 1<sup>st</sup>, 2009 onwards and All Division Bench Criminal Appeals including those where record has been called for considering the application for bail upto 31.12.2008 and also the applications for cancellation of Bail for Orders and Defective Criminal Appeals (irrespective of the year) for Orders.
- At 2.00 P.M.:
- Oldest Criminal Appeals for Bail for Orders.
- Thereafter:
- Criminal Appeal from the year 1984 onwards for Hearing.
- 10 40 Hon. S.P. Mehrotra, J.  
Hon. S.C. Agarwal, J.
- Fresh, order, admission, hearing and all Listed F.A.s, F.A.F.O.s, Family Court Appeals and Writs relating to State Reorganization matters including Bunch Cases.
- At 2.00 P.M.:
- F.A.s upto the year 1995 and F.A.F.O.s upto the year 1992 for Orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

11 35 Hon. Vineet Saran, J.  
Hon. Ran Vijai Singh, J. Fresh, order, admission, hearing in Writs relating to Land Acquisition and Urban Ceiling and All Fresh and Listed Contempt Appeals

AND

Listed Writs relating to Land Acquisition and Urban Ceiling from January 1<sup>st</sup> of 2009 onwards and Division Bench Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts upto 31.12.2006 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

**On priority basis Service Writs relating to transfer/suspension of all categories** and Misc. Writs for the year 2004 for Order, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

12 1 Hon. Rakesh Tiwari, J. Fresh, order, admission, hearing in Second Appeals  
AND  
Listed Second Appeals from January 1<sup>st</sup>, 2005 onwards.

At 2.00 P.M.:

Second Appeals upto the year 1978 for Orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

13 6 Hon. Prakash Krishna, J. Fresh, order, admission, hearing in Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act and All Fresh and Listed Writs arising out of the orders of Board of Revenue, Matters Under Industrial Disputes Act and all Labour Law Enactments.

AND

Listed Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act from 01.01.2009 onwards including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 1993 for Orders, Admission and Hearing.

- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 14 37 Hon. Rajes Kumar, J.  
Hon. Bharati Sapru, J. Fresh, order, admission, hearing and all Listed Division Bench Writs relating to Recovery of Tax matters, Income Tax Reference, Income Tax Appeals, Custom and excise matters including Bunch Cases.
- At 2.00 P.M.: Tax Matters upto the year 2004 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 15 7 Hon. Devendra Pratap Singh, J. Fresh, order, admission, hearing and all Listed Rent Control Writs including Writs arising out of Orders passed u/s 25 of the Provincial Small Causes Court.
- At 2.00 P.M.: Rent Control Writs upto the year 2000 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 16 21 Hon. V.K. Shukla, J. Fresh, order, admission, hearing in Misc. Writs (except Writs arising out of suits and Educational Institutions)
- AND
- Listed Misc. Writs (except Writs arising out of suits and Educational Institutions) from January Ist, 2009 onwards including Bunch Cases.
- At 2.00 P.M.: Misc. Writs upto the year 1994 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 17 46 Hon. Amar Saran, J.  
Hon. Ram Autar Singh, J. Fresh, order, admission, hearing in Division Bench Criminal Appeals including those where record has been called for considering the application for bail and Government Appeals, matters U/S 378 (4) Cr.P.C., Criminal Contempt and Criminal Appeals arising from POTA for Orders, Admission and Hearing and Defective Criminal Appeals (irrespective of the year) for Orders

AND

Listed Division Bench Criminal Appeals including those where record has been called for considering the application for bail from 01.01.2009 onwards

At 2.00 P.M.

Listed Criminal Writs upto 31.07.2009 for Orders, Admission and Hearing including Bunch cases.

Thereafter:

Hearing of Appeals of the specified category for Hearing.

18 30

Hon. Rakesh Sharma, J.

Fresh, order, admission, hearing and all Listed Civil Revisions including Revision arising out of order passed under Section 25 of the Provincial Small Causes Court.

At 2.00 P.M.:

Civil Revisions upto the year 1993 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

19 27

Hon. Poonam Srivastava, J.

Listed Consolidations and Ceiling upto 31.12.2006 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.

Writ-B for the year 1976 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

20 18

Hon. Arun Tandon, J.

Fresh, order, admission, hearing in Service Writs relating to Educational Institutions

AND

Listed Service Writs relating to Educational Institutions from January Ist, 2009 onwards including Bunch Cases.

At 2.00 P.M.:

**On priority basis Service Writs relating to transfer/suspension of all categories** and Service Writ for the year 1992 for orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

- 21 39 Hon. Dilip Gupta, J. Fresh, order, admission, hearing in Educational Matters including society matters with regard to Educational Institutions from January Ist, 2009 onwards
- AND
- Listed Educational Matters including society matters with regard to Educational Institutions from January Ist, 2009 onwards including Bunch Cases.
- At 2.00 P.M.: Misc. Writs for the year 1995 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned
- 22 4 Hon. Krishna Murari, J. Fresh, order, admission, hearing and all Listed Application u/s 24 C.P.C. Writs arising out of Suits, all Writs under Article 227 of the Constitution of India including Bunch Cases.
- At 2.00 P.M.: Misc. Writs for the year 1995 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 23 38 Hon. Shishir Kumar, J. Fresh, order, admission, hearing in Service Writs including that of Employees of High Court and subordinate Courts (except Service Writs relating to Educational Institutions and Local Bodies including Corporations)
- AND
- Listed Service Writs including that of Employees of High Court and subordinate Courts (except Service Writs relating to Educational Institutions and Local Bodies including Corporations) from January Ist, 2009 onwards including Bunch Cases.
- At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories** and Service Writs for the year 1993 for orders, Admission and Hearing.

- 24 19 Hon. Sanjay Misra, J. Fresh, order, admission, hearing and all Listed F.A.s and F.A.F.O.s
- AND
- Listed Second Appeals upto 31.12.2004 for Orders, Admission and Hearing.
- At 2.00 P.M.: Second Appeals for the year 1979 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 25 54 Hon. Ravindra Singh, J. Fresh, order, admission, hearing in Matters U/Ss 482 & 483 Cr.P.C.
- AND
- Listed Matters U/Ss 482 & 483 Cr.P.C. from April Ist, 2009 onwards including Bunch Cases.
- At 2.00 P.M.: **On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed** and Matters U/S 482 and 483 Cr.P.C. upto the year 1994 for Orders, Admission and Hearing.
- 26 26 Hon. A.P. Sahi, J. Fresh, order, admission, hearing in Service Writs relating to Local Bodies including Corporations
- AND
- Listed Service Writs relating to Local Bodies including Corporations from 01.01.2009 onwards and Service Writs including that of Employees of High Court and subordinate Courts upto the year 2008 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories** and Service Writ for the year 1993 for orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 27 10 Hon. Vikram Nath, J. Fresh, order, admission, hearing and all Listed Civil Contempt including Bunch Cases.
- At 2.00 P.M.: Civil Contempt upto the year 2006 for Orders,



Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

28 5 Hon. Sabhajeet Yadav, J. Fresh, order, admission, hearing in Writs relating to Consolidations and Ceiling  
AND  
Listed Writs relating to Consolidations and Ceiling from 01.01.2007 onwards including Bunch Cases.

At 2.00 P.M.: Writ-B upto the year 1975 for Orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

29 43 Hon. Vinod Prasad, J. Fresh, order, admission and all Listed Criminal Appeals including Criminal Appeals under Section 372 Cr.P.C. and Defective Criminal Appeals (irrespective of the year) for Orders.

At 2.00 P.M.: **On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal and Oldest Criminal Appeals for Bail for Orders.**

Thereafter: Criminal Appeals from 1990 onwards for Hearing.

30 33 Hon. Pankaj Mithal , J. Fresh, order, admission, hearing and all Listed Tax, Excise including Central Taxation, Company Cases, Testamentary, Matrimonial matters and Writ Petitions arising out from the orders of BIFR and AAIFR, All Writs relating to Indian Stamp Act including Bunch Cases.

At 2.00 P.M. Tax Matters upto the year 2003 for Orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

31 50 Hon. S.C. Nigam, J. Fresh, order, admission, hearing in Criminal Revisions and All Fresh and Listed Criminal Writs  
AND  
Listed Criminal Revisions from April 1<sup>st</sup>, 2009 onwards including Bunch Cases.

At 2.00 P.M.:

**On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal and Criminal Writs upto the year 1999 for Orders, Admission and Hearing.**

32 53 Hon. A.K. Roopanwal, J. Matters U/S 482 & 483 Cr. P.C. including the matters in which the proceedings before the trial Court have been stayed upto 31.03.2009 for Orders, Admission and Hearing and matters where record has been called for considering the application for bail and also the application for cancellation of bail and vacation of stay for Orders.

At 2.00 P.M.:

**On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed and Matters U/S 482 and 483 Cr.P.C. upto the year 1993 for Orders, Admission and Hearing.**

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

33 47 Hon. Surendra Singh, J. Fresh order and All Listed Major Bail Applications

At 2.00 P.M.:

**On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed and Oldest Major Bail Applications for Orders.**

34 52 Hon. A.K. Tripathi, J. Listed Minor Bail Applications upto 31.10.2009 for Orders.

At 2.00 P.M.:

**On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and**

**Kidnapping in which the proceedings of trial court have been stayed** and Oldest Minor Bail Applications for Orders.

Thereafter:

Criminal Appeals for the year 1988 and 1989 for Hearing.

35 51 Hon. S.K. Gupta, J.

Fresh, order in Minor Bail Applications

AND

Listed Minor Bail Applications from November 1<sup>st</sup>, 2009 onwards.

At 2.00 P.M.:

**On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed.**

36 28 Hon. B.K. Narayana, J.

Listed Misc. Writs upto 31.12.2008 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 1996 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

37 49 Hon. R.D. Khare, J.

Fresh, order, admission, hearing and all Listed Matters U/Ss 378 & 407, Habeas Corpus Writs and N.D.P.S. Appeals including Bunch Cases.

At 2.00 P.M.:

**On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed** and Matters U/S 407 upto 2006 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

38 45 Hon. Shri Kant Tripathi, J.

Criminal Appeals upto the year 1985 for Hearing.

At 2.00 P.M.:

39 41

Hon. Ashok Srivastava, J.

**On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal.**

Criminal Revisions including the matters in which the proceedings before the trial Court have been stayed upto 31.03.2009 for Orders, Admission and Hearing.

At 2.00 P.M.:

**On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal and Oldest Criminal Revisions for Orders, Admission and Hearing**

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

N.B.:- Due to long sitting in respect of "**Ayodhya**" Matter at Lucknow Bench, names of Hon'ble Mr. Justice S.U. Khan and Hon'ble Mr. Justice Sudhir Agarwal are not shown in the list. However, as and when they will sit here, either Division Bench will be formed or sit singly.

**ACTING CHIEF JUSTICE**  
28.04.2010